

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Original Application No.180/00147/2018**

Monday this the 12<sup>th</sup> day of February, 2018

CORAM:

**Hon'ble Mr.U.Sarathchandran, Judicial Member**  
**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

C.K.Babu  
S/o.C.K.Krishna Pillai  
Technician Grade - I  
Electrical Trip Repairing Shed  
SSR/O/TRS/TVC  
Trivandrum Division, Southern Railway  
Permanent Residence at 'Puthen Veliyil'  
Aroor P.O, Alappuzha District - 688 534        . . .        **Applicant**

**(By Advocate - Mrs.Shameena Salahudheen)**

**V e r s u s**

1. Union of India represented by  
the General Manager, Southern Railway  
Park Town, Chennai - 600 003
2. The Chief Personnel Officer, Southern Railway  
Chennai - 600 003
3. The Senior Divisional Personnel Officer, Southern Railway  
Trivandrum Division, Trivandrum - 695 014
4. The Divisional Personnel Officer  
Southern Railway  
Salem Division, Salem - 636 001        . . .        **Respondents**

**(By Advocate - Mr.Sunil Jacob Jose)**

This Original Application having been heard on 12.02.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: **HON'BLE MR.U.SARATHCHANDRAN, JUDICIAL MEMBER**

Smt.Shameena Salahudheen, learned counsel for the applicant submitted that the impugned Annexure A-1 order has been cancelled by the respondents and hence the Original Application can be closed.

2. Accordingly the Original Application is closed. No costs.

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)  
JUDICIAL MEMBER**

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List of Annexures

Annexure A-1 - True copy of the order no.O.O.08/2018/Elec./TRD dated 29.1.2018 issued by the 3<sup>rd</sup> respondent

Annexure A-2 - A true copy of Memorandum No.P(P) 135/vii/ELS/ED dated 6.8.2003

Annexure A-3 - A true copy of the Minutes of the meeting dated 2.1.2007

Annexure A-4 - A true copy of the office order No.SA/19/ELS/2016 dated 6.4.2016

Annexure A-5 - A true copy of the Common Order in O.A No.339/16 and 340/16 dated 27.2.2017

Annexure A-6 - A true copy of the Office Order No.SA/19/ELS/2017 dated 17.7.2017

Annexure A-7 - A true copy of the Relieving Order of the applicant dated 10.8.2017

Annexure A-8 - A true copy of the Posting Order of the applicant dated 18.9.2017

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